

HIGH COURT OF HIMACHAL PRADESH T SHIMLA.

No.HHC/Insp./KNG/2016- 32092-94
Dated: Shimla, the 8th December, 2016.

From

The Registrar (Vigilance),
High Court of Himachal Pradesh,
Shimla 171 001.

To

- (i) All the District & Sessions Judges
in Himachal Pradesh.
- (ii) All the Civil Judges (Sr.Divn)-cum-CJMs/ACJMs in
Himachal Pradesh.
- (iii) All the Civil Judges (Jr.Divn)-cum-Judicial Magistrates
in Himachal Pradesh

Sub: Registers required to be maintained in the courts subordinate to
the High Court

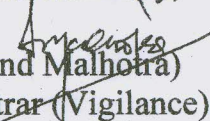
Sir,

In continuation of letter No. HHC/VIG/INSP/92-13129 dated
28th September, 1992, I have been directed to request you to maintain the
registers in the courts subordinate to the High Court as per Rules occupying
the field, regularly so that the judicial work/administrative work is carried out
smoothly.

The above instructions be followed in letter and spirit and any
departure therefrom shall be viewed seriously.

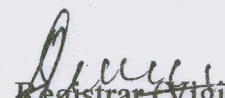
Kindly acknowledge the receipt.

Yours faithfully,


(Arvind Malhotra)
Registrar (Vigilance)

Endst No. No.HHC/Insp./KNG/2016- 32095-32095 Dated 8.12.2016

1. The Principal Private Secretary to Hon'ble the Chief Justice.
2. All the Addl. Registrars/Deputy Registrars/Assistant Registrars.
3. The Secretaries to the Hon'ble Judges.
4. The Secretaries/Private Secretaries/PAs to the Registrar General,
Registrar (Vigilance), Registrar (Judicial), Registrar (Rules), Registrar
(Admn), Registrar (Establishment), Civil Judge (Sr.Divn)-cum-CJM
(Leave Reserve) and Central Project Coordinator.
5. The Incharge, NIC, HP High Court, Shimla to upload above
instructions on the High Court Website.
6. Guard File.
(From Sl. No.1 to 6 HP High Court, Shimla).


Asstt. Registrar (Vigilance)